

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-5792-JK (LD ) of 2022**

**DATED:- 08 - 08 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

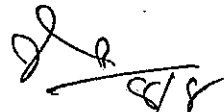
Secretary to Government,

Dated:- 08 - 08 - 2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Khurshheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No. 5792-JK(LD) of 2022 dated 08.08.2022**

S.No.	Title of the Case	OIC
1	WP@NO. ---/2022 titled Khem Raj Vs UT of J&K and Ors	Mr. Bikram Singh, Executive Engineer, PW(R&B) Division Nowshera
2	WP(C) No. 1270/2020 titled Jammu Sanitation Club vs UT of J&K and ors	Sh Romesh Singh, Exective Engineer, PW(R&B) Division Ind Jammu
3	WP@ No. 1136/2022 title Inhabitants of Mohra Chamba and Morha Dhalla Vs UT of J&K and ors	Mr.Nisar Ahmad Pandit, Superintending Engineer, PWD (R&B) Division Rajouri
4	WP(C) No. 1417/2022 titled Tariq Ahmad Wani and Ors Vs UT of J&K and Ors	Sh. Janak Raj Executive Engineer, PWD(R&B) Divison Reasi
5	WP(C) No. 686/2022 titled Amjad Ahmed Chandel Vs UT of J&K and ors	Sh Mohd Zubair Executive Engineer R&B Division Udhampur
6	WP(C) No. 797/2022 titled Braham Singh Vs UT of J&K and Ors	Shri Abhishek Gupta Executive Engineer PWD (R&B) Divison Ramban
7	SWP No. 2422/2013 Mohinder Singh Vs Chief Engineer PMGSY Jammu and Anr	Shri Rajan Mengi, Chief Engineer, PMGSY Jammu
8	CCP(D) 30/2022 in LPA (OWP) No. 22/2018 titled Shanker Singh Rana vs Mr. Shailendar Kumar and ors	Sh Rafiq Sheikh Executive Engineer, PW(R&B) Spl Sub Divion Doda

*SR*  
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